

इर्जा व'लाख न' राज्य व'जी जी (जालेवर विष)
(क) जी ह।

(ख) भूतपूर्व कोयला खान मालिकों के पास बकाया रायल्टी की शेष राशि के जो 697 दावे राज्य सरकारों ने वायर किए हैं इनमें से 31 जनवरी, 1979 तक 521 दावों का भुगतान प्रायुक्त ने अतिम रूप से निपटारा कर दिया है। शेषीय न्यायालयों में पूरे मामलों को छोड़कर शेष मामलों का निपटारा शीघ्र हो जाने की आशा है।

Bungling of Recent Film Festival

1194. SHRI SHANKERSINHJI
VAGHELA:

DR. BIJOY MONDAL:

DR. RAMJI SINGH:

SHRI G. M. BANATWALLA:

SHRI MUKHTIAR SINGH
MALIK:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there has been bungling by some Bureaucrats in the recent film festival held in New Delhi;

(b) if so, what;

(c) whether it has also been alleged that several film V.I.Ps. have been denied invitations to attend the inaugural function and if so, the reasons thereof; and

(d) whether any inquiry has been made and if so, the result thereof?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) and (b). No. Sir.

(c) Government have seen an article appearing in the "Blitz" of 27th January, 1979 captioned "Bureaucrats Bungle Film Festival". The allegations made are not valid. All those who had conveyed their willingness to participate in the festival were issued Admittance Cards for the inaugural function.

(d) No, Sir.

Black Marketing in Soda Ash

1195. SHRI PURNANARAYAN SINHA: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) is it a fact that Tata and some other producers of Soda Ash have diverted all that they have been producing into the black market through some dishonest traders, dealers and stockists and the soap making industry all over the country and paper making plants are being starved resulting in their stoppage;

(b) is it also a fact that recently there were some raids in which a large quantity of Soda Ash has been detected with anti-social traders; and

(c) what steps Government propose to blacklist all those dealers and producers of soda ash and take over their trade and factories for production in the public sector and distribution through a Government agency or agencies as may become necessary?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) No, Sir. All the manufacturers of Soda Ash in the country have been offering their production directly to industrial consumers as well as to and through their dealers. Soda Ash has now been put on Open General Licence (OGL) since 15.1.1979 to all Actual Users (AUs) and Associations and Co-operatives of AUs. The customs duty has also been reduced from 75 per cent to 5 per cent on dense and 35 per cent on light Soda Ash. The Department of Chemicals and Fertilizers have also recently issued guidelines to all the manufacturers of Soda Ash in the country for allocating their production to industrial consumers atleast to the extent of their off-take during the calendar year 1977.

These measures will cover soap and paper units also.

(b) The Minister of Petroleum, Chemicals and Fertilizers have no information on this.